

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 495/2016
CA NO.

CORAM:


SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

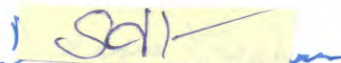
NAME OF THE COMPANY: Solaris Chemtech Industries Ltd.

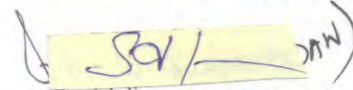
SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
(1)	Mr. Anisudh Das,	Adv.	} Petitioner	
(2)	Mr. Vikram Shah,	Adv.		
3.	Chetana Kandpal	Company Prosecutor	For OL, Delhi	Chetana
4.	C. BALDONI	Company Prosecutor	For R.D (NR)	(C.B.)

ORDER

Learned Counsel for the petitioner is present and intends to withdraw the Company Petition. Prayer made by the learned counsel is accepted. The Petition stands dismissed as withdrawn.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
20.04.2017